

Securities Appellate Tribunal  
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
Coram - Presiding Officer//Members  
CIVIL CAUSE LIST OF DATE :22/11/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M**

**592-ADMISSION-COURTCODE-SCORES COMPLAINT-11.05 AM**

1	Misc. Application	1141/2021	BIPIN TARO VAZIRANI-EXEMPTION Vs. SEBI	Bachubhai Munim and Co.
(Main Matter Number :SEBI Appeal/0000661/2021)				
	SEBI Appeal	661/2021	BIPIN TARO VAZIRANI Vs. SEBI	Bachubhai Munim and Co.
Sub Matter :		Misc. Application/0001141/2021		

**7-ADMISSION-COURTCODE-NONCOOPERATION-AT11.10A.M.**

2	SEBI Appeal	692/2021	Mr. Pramod Jain and Others Vs. SEBI	Nikita Vijay Associate
Sub Matter : Misc. Application/0001148/2021				
	Misc. Application	1148/2021	Mr. Pramod Jain and Others -Delay App Vs. SEBI	Nikita Vijay Associate
(Main Matter Number :SEBI Appeal/0000692/2021)				

**543-ADMISSION-COURTCODE-DEEMEDPUBLICISSUE-11.15AM**

3	SEBI Appeal	693/2021	Mr. Vinesh S. Patel HUF and Others Vs. SEBI	Dr. S. K. JAIN, P.C.S.
Sub Matter : Misc. Application/0001183/2021				
	Misc. Application	1183/2021	Vinesh S. Patel HUF and Others Vs. SEBI	Dr. S. K. JAIN, P.C.S.
(Main Matter Number :SEBI Appeal/0000693/2021)				

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<b><u>28-MA HEARING-MACLARIFICATION-AT11.20A.M.</u></b>				
4	Misc. Application	1314/2021 ( /0000 )	SEBI-APPLICANT-URGENCY APP Vs. Keyur Maniar and anr. and Ramit Chaudhary	Vidhii Partners  Ms. Shruti S. Rajan, Advocate
(Main Matter Number :SEBI Appeal/0000668/2021)				
	SEBI Appeal	1315/2021	SEBI-APPLICANT-CLARIFICA TION Vs. KEYUR MANIAR AND RAMIT CHAUDHARY	Vidhii Partners  MR. SHRUTI RAJAN, ADVOCATE
(Main Matter Number :SEBI Appeal/0000668/2021)				
<b><u>479-PART HEARD-CODE-PREFERENTIALALLOTMENT-11.25A.M.</u></b>				
5	SEBI Appeal	448/2020	Farooq Kasam Hawa and Ors Vs. SEBI	Shah and Ramaiya  Vidhii Partners
	SEBI Appeal	449/2020	Farooq Kasam Hawa and Ors. Vs. SEBI	Shah and Ramaiya  Vidhii Partners
Sub Matter : Misc. Application/0000816/2021				
	SEBI Appeal	32/2021	Harshaben Lakhani Vs. SEBI	Shah and Ramaiya  Vidhii Partners
	SEBI Appeal	33/2021	Harshaben Lakhani Vs. SEBI	Shah and Ramaiya  Vidhii Partners
	SEBI Appeal	34/2021	Gunjan R. Patel Vs. SEBI	Shah and Ramaiya  Vidhii Partners
	SEBI Appeal	35/2021	Gunjan R. Patel Vs. SEBI	Shah and Ramaiya  Vidhii Partners

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	36/2021	Babubhai Bambhroliya and Anr. Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	37/2021	Babubhai Bambhroliya and Anr. Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	47/2021	Mr. Kalpesh Gadhecha Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	48/2021	Mr. Kalpesh Gadhecha Vs. SEBI	Vidhii Partners
	SEBI Appeal	68/2021	Baldevbhai S. Patel Vs. SEBI	Mr. Nithish Bangera, PCS Vidhii Partners
Sub Matter :		Misc. Application/0000784/2021		
Sub Matter :		Misc. Application/0000852/2021		
	SEBI Appeal	69/2021	Ramilaben Baldevbhai Patel Vs. SEBI	Mr. Nithish Bangera, PCS Vidhii Partners
Sub Matter :		Misc. Application/0000785/2021		
Sub Matter :		Misc. Application/0000853/2021		
	SEBI Appeal	106/2021	Shailesh Baldevbhai Patel Vs. SEBI	Vidhii Partners
Sub Matter :		Misc. Application/0000786/2021		
Sub Matter :		Misc. Application/0000854/2021		
	SEBI Appeal	107/2021	Harshadkumar Baldevbhai Patel Vs. SEBI	Ms. Varada Bhide, PCS Vidhii Partners
Sub Matter :		Misc. Application/0000787/2021		
Sub Matter :		Misc. Application/0000855/2021		
	SEBI Appeal	121/2021	Purvesh M. Shah HUF and Ors Vs. SEBI	Pariman Law Associates Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000065/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	122/2021	Mansukhlal K. Shah HUF and Ors. Vs. SEBI	Parinam Law Associates  Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000080/2021		
	SEBI Appeal	276/2021	Mr. Shah Chirag Vs. SEBI	Juris Matrix Partners LLP  Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000382/2021		
Sub Matter(Disposed) :		Misc. Application/0000383/2021		
	SEBI Appeal	172/2021	Baldevbhai S. Patel Vs. SEBI	Mr. Nithish Bangera, PCS  Vidhii Partners
	SEBI Appeal	173/2021	Shailesh Baldevbhai Patel Vs. SEBI	None for the Appellant  Vidhii Partners
	SEBI Appeal	174/2021	Harshadkumar Baldevbhai Patel Vs. SEBI	Ms. Varada Bhide, PCS  Vidhii Partners
	SEBI Appeal	175/2021	Ramilaben Patel Vs. SEBI	Mr. Nithish Bangera, PCS  Vidhii Partners
	SEBI Appeal	176/2021	M. Mathivanan Vs. SEBI	Ms. Varada Bhide, PCS  Vidhii Partners
	SEBI Appeal	177/2021	N. Mathivanan Vs. SEBI	Ms. Varada Bhide, PCS  Vidhii Partners
Sub Matter :		Misc. Application/0000788/2021		
Sub Matter :		Misc. Application/0000856/2021		
	SEBI Appeal	219/2021	Mr. Anil Bhalabhai Bariya Vs. SEBI	None for the Appellant  Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000205/2021		
Sub Matter(Disposed) :		Misc. Application/0000206/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	220/2021	Mr. Anil Bhalabhai Bariya Vs. SEBI	None for the Appellant  Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000207/2021		
	Sub Matter(Disposed) :	Misc. Application/0000208/2021		
	SEBI Appeal	221/2021	Jayshree Kishor Dholakia Vs. SEBI	None for the Appellant  Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000230/2021		
	SEBI Appeal	222/2021	Ms. Jayshree Kishor Dholakia Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000231/2021		
	Sub Matter(Disposed) :	Misc. Application/0000232/2021		
	SEBI Appeal	223/2021	Mrs. Shalomiben Anilbhai Bariya Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000234/2021		
	Sub Matter(Disposed) :	Misc. Application/0000235/2021		
	SEBI Appeal	224/2021	Mrs. Shalomiben Anilbhai Bariya Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000236/2021		
	Sub Matter(Disposed) :	Misc. Application/0000237/2021		
	SEBI Appeal	225/2021	Mr. Kishorbhai S. Dholakia Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000238/2021		
	Sub Matter(Disposed) :	Misc. Application/0000239/2021		
	SEBI Appeal	226/2021	Mr. Kishorbhai S. Dholakia Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000240/2021		
	Sub Matter(Disposed) :	Misc. Application/0000241/2021		
	SEBI Appeal	227/2021	Mrs. Chandrikaben Naranbhai Panchal Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000242/2021		
	Sub Matter(Disposed) :	Misc. Application/0000243/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	228/2021	Mrs. Chandrikaben Naranbhai Panchal Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000244/2021		
	Sub Matter(Disposed) :	Misc. Application/0000245/2021		
	SEBI Appeal	229/2021	Mr. Rinkeshkumar N. Panchal Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000247/2021		
	Sub Matter(Disposed) :	Misc. Application/0000248/2021		
	SEBI Appeal	230/2021	Mr. Rinkeshkumar N. Panchal Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000249/2021		
	Sub Matter(Disposed) :	Misc. Application/0000250/2021		
	SEBI Appeal	231/2021	Mr. Kiritbhai Shantilal Shah Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000251/2021		
	Sub Matter(Disposed) :	Misc. Application/0000252/2021		
	SEBI Appeal	232/2021	Mr. Kiritbhai Shantilal Shah Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000253/2021		
	Sub Matter(Disposed) :	Misc. Application/0000254/2021		
	SEBI Appeal	233/2021	Mr. Gaurang Pathak Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000257/2021		
	Sub Matter(Disposed) :	Misc. Application/0000256/2021		
	SEBI Appeal	234/2021	Mr. Gaurang Pathak Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000259/2021		
	Sub Matter(Disposed) :	Misc. Application/0000260/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	235/2021	Mr. Bimesh Arvindbhai Jani Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000261/2021		
	Sub Matter(Disposed) :	Misc. Application/0000262/2021		
	SEBI Appeal	236/2021	Mr. Bimesh Arvindbhai Jani Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000263/2021		
	Sub Matter(Disposed) :	Misc. Application/0000264/2021		
	SEBI Appeal	237/2021	Mr. Manthan Rajendrabhai Modi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000265/2021		
	Sub Matter(Disposed) :	Misc. Application/0000266/2021		
	SEBI Appeal	238/2021	Mr. Manthan Rajendrabhai Modi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000267/2021		
	Sub Matter(Disposed) :	Misc. Application/0000268/2021		
	SEBI Appeal	239/2021	Yogendra J. Prajapati Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000272/2021		
	Sub Matter(Disposed) :	Misc. Application/0000273/2021		
	SEBI Appeal	240/2021	Yogendra J. Prajapati Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000274/2021		
	Sub Matter(Disposed) :	Misc. Application/0000275/2021		
	SEBI Appeal	241/2021	Mr. Prajapati Nilesh J. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000279/2021		
	Sub Matter(Disposed) :	Misc. Application/0000280/2021		

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	SEBI Appeal	242/2021	Mr. Prajapati Nilesh J. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000281/2021		
Sub Matter(Disposed) :		Misc. Application/0000282/2021		
	SEBI Appeal	243/2021	Dipakkumar Rajaram Joshi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000287/2021		
Sub Matter(Disposed) :		Misc. Application/0000288/2021		
	SEBI Appeal	244/2021	Dipakkumar Rajaram Joshi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000289/2021		
Sub Matter(Disposed) :		Misc. Application/0000290/2021		
	SEBI Appeal	245/2021	Mr. Nikunj Dineshkumar Soni Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000291/2021		
Sub Matter(Disposed) :		Misc. Application/0000292/2021		
	SEBI Appeal	246/2021	Mr. Nikunj Dineshkumar Soni Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000293/2021		
Sub Matter(Disposed) :		Misc. Application/0000294/2021		
	SEBI Appeal	247/2021	Manish Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000295/2021		
Sub Matter(Disposed) :		Misc. Application/0000296/2021		
	SEBI Appeal	248/2021	Manish Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000297/2021		
Sub Matter(Disposed) :		Misc. Application/0000298/2021		



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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	249/2021	Mr. Birju Pravinchandra Sanghvi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000308/2021		
	Sub Matter(Disposed) :	Misc. Application/0000309/2021		
	SEBI Appeal	250/2021	Mr. Birju Pravinchandra Sanghvi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000310/2021		
	Sub Matter(Disposed) :	Misc. Application/0000311/2021		
	SEBI Appeal	251/2021	Mrs. Jayshreeben Kiritkumar Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000312/2021		
	Sub Matter(Disposed) :	Misc. Application/0000313/2021		
	SEBI Appeal	252/2021	Mrs. Jayshreeben Kiritkumar Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000314/2021		
	Sub Matter(Disposed) :	Misc. Application/0000315/2021		
	SEBI Appeal	253/2021	Mr. Naranbhai J. Panchal Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000316/2021		
	Sub Matter(Disposed) :	Misc. Application/0000317/2021		
	SEBI Appeal	254/2021	Mr. Naranbhai J. Panchal Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000318/2021		
	Sub Matter(Disposed) :	Misc. Application/0000319/2021		
	SEBI Appeal	255/2021	Mr. GAUTAM SHIVSINGH ZALA Vs. SEBI	Juris Matrix Partners LLP
	Sub Matter :	Misc. Application/0001151/2021		
	Sub Matter(Disposed) :	Misc. Application/0000320/2021		
	Sub Matter(Disposed) :	Misc. Application/0000321/2021		

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	SEBI Appeal	256/2021	Mr. GAUTAM SHIVSINGH ZALA Vs. SEBI	Juris Matrix Partners LLP
Sub Matter :		Misc. Application/0001152/2021		
Sub Matter(Disposed) :		Misc. Application/0000322/2021		
Sub Matter(Disposed) :		Misc. Application/0000323/2021		
	SEBI Appeal	257/2021	Mr. Ankit Rajeshbhai Rajput Vs. SEBI	Juris Matrix Partners LLP  Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000328/2021		
Sub Matter(Disposed) :		Misc. Application/0000329/2021		
Sub Matter(Disposed) :		Misc. Application/0000332/2021		
Sub Matter(Disposed) :		Misc. Application/0000333/2021		
	SEBI Appeal	258/2021	Mr. Ankit Rajeshbhai Rajput Vs. SEBI	Juris Matrix Partners LLP  Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000330/2021		
Sub Matter(Disposed) :		Misc. Application/0000331/2021		
	SEBI Appeal	259/2021	Mr. Ronak Nayankumar Shah Vs. SEBI	Juris Matrix Partners LLP  Vidhii Partners
	SEBI Appeal	260/2021	Mr. Ronak Nayankumar Shah Vs. SEBI	Juris Matrix Partners LLP  Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000334/2021		
Sub Matter(Disposed) :		Misc. Application/0000335/2021		
	SEBI Appeal	261/2021	MR. HITESH CHINUBHAI SHAH Vs. SEBI	JURIS MATRIX PARTNERS LLP  VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000345/2021		
Sub Matter(Disposed) :		Misc. Application/0000346/2021		

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	SEBI Appeal	262/2021	MR. HITESH CHINUBHAI SHAH Vs. SEBI	JURIS MATRIX PARTNERS LLP  VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000347/2021		
Sub Matter(Disposed) :		Misc. Application/0000348/2021		
	SEBI Appeal	263/2021	HIRAL MANISH Vs. SEBI	JURIS MATRIX PARTNERS LLP  VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000349/2021		
Sub Matter(Disposed) :		Misc. Application/0000350/2021		
	SEBI Appeal	264/2021	HIRAL MANISH Vs. SEBI	Juris Matrix Partners LLP  Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000351/2021		
Sub Matter(Disposed) :		Misc. Application/0000352/2021		
	SEBI Appeal	265/2021	Mr. Hiteshkumar Mahipatlal Patel Vs. SEBI	Juris Matrix Partners LLP  Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000353/2021		
Sub Matter(Disposed) :		Misc. Application/0000354/2021		
Sub Matter(Disposed) :		Misc. Application/0000355/2021		
Sub Matter(Disposed) :		Misc. Application/0000356/2021		
	SEBI Appeal	266/2021	Mr. Hiteshkumar Mahipatlal Patel Vs. SEBI	Juris Matrix Partners LLP  Vidhii Partners
	SEBI Appeal	267/2021	Ravi Dipakbhai Joshi Vs. SEBI	Juris Matrix Partners LLP  Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000357/2021		
Sub Matter(Disposed) :		Misc. Application/0000358/2021		

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	SEBI Appeal	268/2021	Ravi Dipakbhai Joshi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000359/2021		
Sub Matter(Disposed) :		Misc. Application/0000360/2021		
	SEBI Appeal	269/2021	Mr. Pratikbhai Kiritkumar Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000361/2021		
Sub Matter(Disposed) :		Misc. Application/0000362/2021		
	SEBI Appeal	270/2021	Mr. Pratikbhai Kiritkumar Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000363/2021		
Sub Matter(Disposed) :		Misc. Application/0000364/2021		
	SEBI Appeal	271/2021	Hareshkumar P. Patel Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000372/2021		
Sub Matter(Disposed) :		Misc. Application/0000373/2021		
	SEBI Appeal	272/2021	Hareshkumar P. Patel Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000374/2021		
Sub Matter(Disposed) :		Misc. Application/0000375/2021		
	SEBI Appeal	273/2021	Mr. Amit Dipakbhai Gajjar Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000376/2021		
Sub Matter(Disposed) :		Misc. Application/0000377/2021		
	SEBI Appeal	274/2021	Mr. Amit Dipakbhai Gajjar Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000378/2021		
Sub Matter(Disposed) :		Misc. Application/0000379/2021		

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	SEBI Appeal	275/2021	Mr. Shah Chirag Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000380/2021		
Sub Matter(Disposed) :		Misc. Application/0000381/2021		
	SEBI Appeal	277/2021	Rohitkumar Shantilal Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000389/2021		
Sub Matter(Disposed) :		Misc. Application/0000390/2021		
	SEBI Appeal	278/2021	Rohitkumar Shantilal Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000391/2021		
Sub Matter(Disposed) :		Misc. Application/0000392/2021		
	SEBI Appeal	279/2021	Mrs. Manisha Rajendra Modi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000394/2021		
Sub Matter(Disposed) :		Misc. Application/0000393/2021		
	SEBI Appeal	280/2021	Mrs. Manisha Rajendra Modi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000395/2021		
Sub Matter(Disposed) :		Misc. Application/0000396/2021		
	SEBI Appeal	281/2021	Mr. Devangkumar Arvindkumar Jani Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000401/2021		
Sub Matter(Disposed) :		Misc. Application/0000402/2021		
	SEBI Appeal	282/2021	Mr. Devangkumar Arvindkumar Jani Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000403/2021		
Sub Matter(Disposed) :		Misc. Application/0000404/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	283/2021	Mr. Rajendra Dahyalal Pathak Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000405/2021		
Sub Matter(Disposed) :		Misc. Application/0000406/2021		
Sub Matter(Disposed) :		Misc. Application/0000408/2021		
	SEBI Appeal	284/2021	Mr. Rajendra Dahyalal Pathak Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000407/2021		
	SEBI Appeal	285/2021	Mihir Consultancy and Trading Company Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000460/2021		
Sub Matter(Disposed) :		Misc. Application/0000461/2021		
	SEBI Appeal	286/2021	Mihir Consultancy and Trading Company Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000462/2021		
Sub Matter(Disposed) :		Misc. Application/0000463/2021		
	SEBI Appeal	287/2021	Pranatpal Tradelink Pvt. Ltd. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000464/2021		
Sub Matter(Disposed) :		Misc. Application/0000465/2021		
	SEBI Appeal	288/2021	Pranatpal Tradelink Pvt. Ltd. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000466/2021		
Sub Matter(Disposed) :		Misc. Application/0000467/2021		
	SEBI Appeal	289/2021	Mainak Comtrade Private Limited Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000468/2021		
Sub Matter(Disposed) :		Misc. Application/0000469/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	290/2021	Mainak Comtrade Private Limited Vs. SEBI	Juris Matrix Partners LLP  Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000470/2021		
	Sub Matter(Disposed) :	Misc. Application/0000471/2021		
	SEBI Appeal	291/2021	Taru Pallav Projects Pvt. Ltd. Vs. SEBI	Juris Matrix Partners LLP  Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000472/2021		
	Sub Matter(Disposed) :	Misc. Application/0000473/2021		
	SEBI Appeal	292/2021	Taru Pallav Projects Pvt. Ltd. Vs. SEBI	Juris Matrix Partners LLP  Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000474/2021		
	Sub Matter(Disposed) :	Misc. Application/0000475/2021		
	SEBI Appeal	293/2021	Mr. Tosif Yunusbhai Amroniya Vs. SEBI	Juris Matrix Partners LLP  Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000487/2021		
	Sub Matter(Disposed) :	Misc. Application/0000488/2021		
	SEBI Appeal	294/2021	Mr. Tosif Yunusbhai Amroniya Vs. SEBI	Juris Matrix Partners LLP  Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000489/2021		
	Sub Matter(Disposed) :	Misc. Application/0000490/2021		
	SEBI Appeal	295/2021	Bhavesh Ishwarlal Panchasara Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
	Sub Matter(Disposed) :	Misc. Application/0000491/2021		
	Sub Matter(Disposed) :	Misc. Application/0000492/2021		
	SEBI Appeal	296/2021	Bhavesh Ishwarlal Panchasara Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
	Sub Matter(Disposed) :	Misc. Application/0000493/2021		
	Sub Matter(Disposed) :	Misc. Application/0000494/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	297/2021	Mr. Rahim Umarbhai Ravkarda Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000495/2021		
Sub Matter(Disposed) :		Misc. Application/0000496/2021		
	SEBI Appeal	298/2021	Mr. Rahim Umarbhai Ravkarda Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000497/2021		
Sub Matter(Disposed) :		Misc. Application/0000498/2021		
	SEBI Appeal	299/2021	Dhyana Finstock Limited Vs. SEBI	JURIS LINK VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000501/2021		
Sub Matter(Disposed) :		Misc. Application/0000502/2021		
	SEBI Appeal	300/2021	Dhyana Finstock Limited Vs. SEBI	JURIS LINK VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000503/2021		
Sub Matter(Disposed) :		Misc. Application/0000504/2021		
	SEBI Appeal	301/2021	Harshadkumar Patel Vs. SEBI	JURIS LINK Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000505/2021		
Sub Matter(Disposed) :		Misc. Application/0000506/2021		
Sub Matter :		Misc. Application/0001168/2021		
	SEBI Appeal	302/2021	Harshadkumar Patel Vs. SEBI	JURIS LINK Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000507/2021		
Sub Matter(Disposed) :		Misc. Application/0000508/2021		
Sub Matter :		Misc. Application/0001169/2021		



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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	303/2021	Priti Jayakarbhair Christian Vs. SEBI	JURIS LINK  Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000509/2021		
Sub Matter(Disposed) :		Misc. Application/0000510/2021		
	SEBI Appeal	304/2021	Priti Jayakarbhair Christian Vs. SEBI	JURIS LINK  Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000511/2021		
Sub Matter(Disposed) :		Misc. Application/0000512/2021		
	SEBI Appeal	305/2021	Rajeshkumar Christies Vs. SEBI	JURIS LINK  VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000513/2021		
Sub Matter(Disposed) :		Misc. Application/0000514/2021		
	SEBI Appeal	306/2021	Rajeshkumar Christies Vs. SEBI	JURIS LINK  VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000515/2021		
Sub Matter(Disposed) :		Misc. Application/0000516/2021		
	Misc. Application	787/2021	Harshadkumar B. Patel -stay app Vs. SEBI	Varada Bhide, PCS  Vidhii Partners
(Main Matter Number :SEBI Appeal/0000107/2021)				
	Misc. Application	784/2021	Baldevbhair Patel Vs. SEBI	Mr. Nithish Bangera, PCS  Vidhii Partners
(Main Matter Number :SEBI Appeal/0000068/2021)				
	Misc. Application	785/2021	Ramilaben Baldevbhair Patel- stay application Vs. SEBI	Mr. Nithish Bangera, PCS  Vidhii Partners
(Main Matter Number :SEBI Appeal/0000069/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	786/2021	Shailesh B. Patel Vs. SEBI (Main Matter Number :SEBI Appeal/0000106/2021)	R V LEGAL
	Misc. Application	788/2021	M.Mathivan - stay application Vs. SEBI (Main Matter Number :SEBI Appeal/0000177/2021)	Ms. Varada Bhide, PCS
	Misc. Application	816/2021	Farooq Kasam Hawa and Ors-stay application479 Vs. SEBI (Main Matter Number :SEBI Appeal/0000449/2020)	Shah and Ramaiya, Chartered Accountants
	Misc. Application	852/2021	Baldevbhai Patel Vs. SEBI (Main Matter Number :SEBI Appeal/0000068/2021)	Nithish Bangera, PCS Vidhii Partners
	Misc. Application	853/2021	Ramilaben Baldevbhai Patel- urgency Application Vs. SEBI (Main Matter Number :SEBI Appeal/0000069/2021)	Nithish Bangera, PCS Vidhii Partners
	Misc. Application	856/2021	M.Mathivan - urgency application Vs. SEBI (Main Matter Number :SEBI Appeal/0000177/2021)	Varda Bhide, PCS Vidhii Partners
	SEBI Appeal	307/2021	Chetan Marutirao Yangelwar HUF Vs. SEBI	Ms. Varada Bhide, PCS VIDHI PARTNERS, ADVOCATES
	Misc. Application	1151/2021	GAUTAM SHIVSINGH ZALA-ABATEMENT Vs. SEBI (Main Matter Number :SEBI Appeal/0000255/2021)	Juris Matrix Partners LLP

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1152/2021	GAUTAM SHIVSINGH ZALA-ABATEMENT Vs. SEBI (Main Matter Number :SEBI Appeal/0000256/2021)	Juris Matrix Partners LLP
	Misc. Application	1168/2021	Harshadkumar Patel -Abatement Application Vs. SEBI (Main Matter Number :SEBI Appeal/0000301/2021)	Juris Link  Vidhii Partners
	Misc. Application	1169/2021	Harshadkumar Patel -Abatement Application Vs. SEBI (Main Matter Number :SEBI Appeal/0000302/2021)	Juris Link  Vidhii Partners

**207-PARTHEARD-CODE-KFLNOCONNECTION-AT-11.45 AM**

6	SEBI Appeal	330/2020	Mahendra Dhanjibhai Amin Vs. SEBI	Mr. Meit Shah, Advocate- I/b Prakash Shah, Advocate Mr. Kevic Setalvad, Sr. Adv i/b. Vidhii Partners
	SEBI Appeal	359/2020	Laxmi Kanta Tolasariya Vs. SEBI	Mr. Vikas Bengani, Advocate Mr. Kevic Setalvad, Senior Advocate
	SEBI Appeal	362/2020	Srikant Karwa HUF and Anr. Vs. SEBI	Mr. Vikas Bengani Advocate
	SEBI Appeal	420/2020	Jitendra C. Janani HUF and Ors. Vs. SEBI	Mr. Jay Vakil, Advocate
	SEBI Appeal	428/2020	Gopi Krishna Manepally HUF Vs. SEBI	Mr. Vikas Bengani Advocate

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates	
	SEBI Appeal	429/2020	Murali Krishna Manepally HUF Vs. SEBI	Mr.Vikas Advocate	Bengani
	SEBI Appeal	430/2020	Solex Commercial and Credit Pvt. Ltd. Vs. SEBI	Mr.Vikas Advocate	Bengani,
	SEBI Appeal	431/2020	Dukes Products India Ltd. Vs. SEBI	Mr.Vikas Advocate	Bengani,
	SEBI Appeal	432/2020	Dukes Consumer Care Ltd Vs. SEBI	Mr.Vikas Advocate	Bengani,
	SEBI Appeal	411/2020	Viren Shelters LLP Vs. SEBI	Mr.Vikas Advocate	Bengani
	SEBI Appeal	445/2020	Umang Projects LLP Vs. SEBI	Mr.Vikas Advocate	Bengani,
Sub Matter :		Misc. Application/0000367/2021			
	SEBI Appeal	450/2020	Dr.Omprakash Agarwal Vs. SEBI	Mr.Vikas Advocate	Bengani,
	SEBI Appeal	464/2020	Rakesh kumar Prajapati Vs. SEBI	Mr.Hardik Vora	
	SEBI Appeal	535/2020	BHARTI BHARATKUMAR UPADHYAY Vs. SEBI	Adv. Sahebrao W. Buktare	
Sub Matter :		Misc. Application/0000557/2020			
	Misc. Application	557/2020	BHARAT BHARATKUMAR UPADHYAY Vs. SEBI		
(Main Matter Number :SEBI Appeal/0000535/2020)					

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	444/2020	Ankit Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate
	SEBI Appeal	447/2020	Omprakash Agarwal HUF Vs. SEBI	Mr. Vikas Bengani, Advocate
	Misc. Application	233/2021	INVENTURE FINANCE PVT. LTD. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000198/2021)				
	Misc. Application	367/2021	UMANG PROJECTS LLP Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000445/2020)				
	SEBI Appeal	198/2021	Inventure Finance P. Ltd. Vs. SEBI	Mr. Kunal Katariya, Advocate Ms. Nidhi Singh, Advocate
Sub Matter :		Misc. Application/0000233/2021		
	SEBI Appeal	544/2021	PRAKASHKUMAR NARAYANBHAI PRAJAPATI Vs. SEBI	Hardik Vora A/1207, Ratnaakar Nine Square, Opp. K
Sub Matter(Disposed) :		Misc. Application/0000097/2021		
Sub Matter(Disposed) :		Misc. Application/0000952/2021		

**271-PARTHEARD-COURTCODE-PROMOTEROPENOFFER-12NOON**

7	SEBI Appeal	293/2018	Vishvapradhan Commercial Pvt. Ltd. Vs. SEBI	Janak Dwarkadas, Sr. Adv. i/b Khaitan and Co.  Gaurav Joshi, Sr. Adv. i/b ELP
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 CIVIL CAUSE LIST OF DATE :22/11/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	294/2019	Dr. Prannoy Roy Vs. SEBI	DMD Advocates  K.Setalvad,Sr.Adv. i/b K.Ashar and Co.
Sub Matter :		Misc. Application/0000415/2019		
	SEBI Appeal	295/2019	Radhika Roy Vs. SEBI	DMD Advocates  K.Setalvad,Sr.Adv. i/b K.Ashar and Co.
Sub Matter :		Misc. Application/0000416/2019		
	SEBI Appeal	296/2019	RRPR Holdings Private Limited Vs. SEBI	DMD Advocates  K.Setalvad,Sr.Adv. i/b K.Ashar and Co.
Sub Matter :		Misc. Application/0000417/2019		
	Misc. Application	415/2019	DR. PRANNOY ROY Vs. SEBI	DMD Advocates
(Main Matter Number :	SEBI Appeal/0000294/2019)			
	Misc. Application	416/2019	RADHIKA ROY Vs. SEBI	DMD Advocates
(Main Matter Number :	SEBI Appeal/0000295/2019)			
	Misc. Application	417/2019	RRPR HOLDINGS PVT LTD. Vs. SEBI	DMD Advocates
(Main Matter Number :	SEBI Appeal/0000296/2019)			
	Misc. Application	106/2021	DR. PRONNOY ROY Vs. SEBI	DMD Advocates
(Main Matter Number :	SEBI Appeal/0000077/2021)			
	Misc. Application	107/2021	RADHIKA ROY Vs. SEBI	DMD Advocates
(Main Matter Number :	SEBI Appeal/0000078/2021)			
	Misc. Application	108/2021	RRPR HOLDINGS PVT LTD. Vs. SEBI	DMD Advocates
(Main Matter Number :	SEBI Appeal/0000079/2021)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	113/2021	DR. PRONNOY ROY Vs. SEBI (Main Matter Number :SEBI Appeal/0000077/2021)	DMD Advocates
	Misc. Application	123/2021	NEW DELHI TELEVISION LTD. Vs. SEBI (Main Matter Number :SEBI Appeal/0000080/2021)	DMD Advocates  K. ASHAR AND CO
	SEBI Appeal	77/2021	DR. PRANNOY ROY Vs. SEBI Sub Matter : Misc. Application/0000106/2021 Sub Matter : Misc. Application/0000113/2021	Mr.Arnab Misra Associate
	SEBI Appeal	78/2021	RADHIKA ROY Vs. SEBI Sub Matter : Misc. Application/0000107/2021	Mr. Arnab Misra ,Associate
	SEBI Appeal	79/2021	RRPR HOLDING PVT. LTD. Vs. SEBI Sub Matter : Misc. Application/0000108/2021	Mr. Arnab Misra ,Associate
	SEBI Appeal	80/2021	New Delhi Television Ltd. Vs. SEBI Sub Matter : Misc. Application/0000123/2021	Mr. Arnab Misra ,Associate

**285-DISPOSAL-COURTCODE-BUYBACKEQUITYSHARES-12.15PM**

8	SEBI Appeal	23/2019	M/s Apollo Tyres Ltd. Vs. SEBI Sub Matter : Misc. Application/0000381/2019 Sub Matter : Caveat Application/0000001/2019	P.N. Modi, Sr. Adv. i/b Shardul AmarchandMangaldas Abhiraj Arora, Adv. i/b ELP
	Caveat Application	1/2019	JYOTI H.. MEHTA AND OTHERS Vs. APOLLO TYRES VS SEBI (Main Matter Number :SEBI Appeal/0000023/2019)	

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
8	Misc. Application	381/2019	ASHWIN S. MEHTA- INTERVENER Vs. APOLLO TYRES LTD. VS SEBI	ASHWIN S. MEHTA, ADVOCATE  ELP

(Main Matter Number :SEBI Appeal/0000023/2019)

**367DISPOSAL-CODE-ADVERTISEMENTDISCLOSURE-12.20PM**

9	Misc. Application	10/2020	Acko General Insurance Ltd.-EXEMPTION APPLICATION Vs. IRDA	Tuli and Co.  K. Ashar and Co
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(Main Matter Number :IRDA Appeal/0000012/2020)

	Misc. Application	11/2020	Acko General Insurance Ltd.-STAY APPLICATION Vs. IRDA	Tuli and Co.  K. Ashar and Co
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(Main Matter Number :IRDA Appeal/0000012/2020)

	IRDA Appeal	12/2020	Acko General Insurance Ltd.-EXEMPTION APPEAL Vs. IRDA	Tuli and Co.  K. Ashar and Co
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Sub Matter : Misc. Application/0000010/2020  
 Sub Matter : Misc. Application/0000011/2020

**199-ADMISSIIONDISPOSAL-PLEDGESHARES-AT-12.25 PM**

10	SEBI Appeal	35/2020	Axis Bank Ltd. Vs. SEBI and Ors.	Gaurav Joshi,Sr. i/b Dhruv Liladhar and Co. R.Dada - R1,V.Nankani - R2,S.Sundaresan-R3,R5
11	SEBI Appeal	50/2020	ICICI Bank Ltd. Vs. SEBI and others	Finsec Law Advisors



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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
-	SEBI Appeal	112/2020 ( /0000 )	Bajaj Finance Ltd. Vs. SEBI	Ms. Atika Vaz, Advocate  Law Point R-1, RASHMIKANT PARTNERS
Sub Matter :		Misc. Application/0000113/2020		
	SEBI Appeal	70/2020	HDFC Bank Ltd. Vs. SEBI and Others	Wadia Ghandy and Co  LAW POINT-R-1 Visheshar-4,C AM
	SEBI Appeal	75/2020	IndusInd Bank Limited Vs. SEBI and Others	Khaitan and Co.
	Misc. Application	113/2020	BAJAJ FINANCE LTD. Vs. SEBI	Shardul Amarchand Mangaldas and Co Advocates

(Main Matter Number :SEBI Appeal/0000112/2020)

**301DISPOSAL-COURTCODE-DILIGENCEDISPARITY-AT12.30PM**

12	SEBI Appeal	90/2020	ICRA Limited Vs. SEBI	L and L Parners
	SEBI Appeal	103/2020	India Ratings and Research Private Limited Vs. SEBI	i/b Shardul Amarchand Mangaldas and Co.  i/b. K. Ashar and Co.
	SEBI Appeal	456/2020	India Ratings and Research Private Limited Vs. SEBI	i/b Shardul Amarchand Mangaldas and Co.  i/b. K. Ashar and Co.

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	556/2020	CARE Ratings Limited Vs. SEBI	i/b Joby Mathew and Associates i/b K. Ashar and Co.
	Misc. Application	473/2020	ICRA LIMITED Vs. SEBI	i/b Luthra and Luthra i/b K. Ashar and Co.
(Main Matter Number :SEBI Appeal/0000523/2020)				
	SEBI Appeal	523/2020	ICRA LIMITED Vs. SEBI	L and L Partners
Sub Matter : Misc. Application/0000473/2020				

**374-ADMDISPOSAL-COURTCODE-CORNEREDSHARES-AT12.35PM**

13	SEBI Appeal	471/2020	Bhargav Ranchodlal Panchal and Anr. Vs. SEBI	MR. K. C. JACOB, ADVOCATE-I/B-CORPORATE LAWCHAMBERS ELP
	Misc. Application	681/2021	BHARGAV RANCHHODLAL PANCHAL AND ANR. Vs. SEBI	Adv. K C Jacob
(Main Matter Number :SEBI Appeal/0000466/2021)				
	SEBI Appeal	466/2021	BHARGAV RANCHHODLAL PANCHAL AND ANR. Vs. SEBI	Adv. K C Jacob
Sub Matter : Misc. Application/0000681/2021				

**392-ADMISSION-COURTCODE-INSIDERAPTECH-AT12.40P.M.**

14	SEBI Appeal	467/2021	Aptech Ltd Vs. SEBI	Parinam Law Associates
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**526-ADM-COURTCODE-TIJARIASYNCHRONIZED-AT-12.45 PM**

15	SEBI Appeal	586/2021	Grishma Securities Ltd. and Ors. Vs. SEBI	Visesha Law Services
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